

**Government of India
Ministry of Finance
Department of Revenue**

**LOK SABHA
UNSTARRED QUESTION NO. 2239
TO BE ANSWERED ON MONDAY, MARCH 08, 2021
PHALGUNA 17, 1942 (SAKA)**

CENTRAL TAXES

2239. SHRI JASBIR SINGH GILL:

Will the Minister of FINANCE be pleased to state:

- (a) the details of taxes which are solely to be collected by the Union Government;
- (b) the details of target for central taxes to be collected from 1st April, 2020 to 31st March, 2021, tax-wise;
- (c) the amount of central taxes which have been collected till 31st December, 2020; and
- (d) the amount of central taxes which are shared/ divided between the Centre and the State Governments including the details of distribution?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)**

(a): The taxes which are solely collected by the Union Government are as under:-

Direct Taxes

Corporation Tax, Income Tax, Other Taxes in Income & Expenditure, Wealth Tax, Security Transaction Tax and Other Tax and Duty on Commodities & Services.

Indirect Taxes

Central GST, Union Excise Duty on petroleum products & tobacco and Custom duties. Out of these, levy and collection of Union Excise Duty on products outside GST and Custom Duty is done solely by the Union Government. However, under the GST, both the Union and States have concurrent powers to levy and collect tax.

(b): The tax-wise target for central taxes to be collected from 1st April, 2020 to 31st March, 2021, tax-wise is as under:-

Direct Taxes		(Rs. in Crore)
Major Head	Revised Target	
Corporation Tax		4,46,000
Taxes on Income		4,47,000
Security Transaction Tax		12,000
Indirect Taxes		(Rs. in Crore)
Major Head	Revised Estimate	
Custom Duty		1,12,000
Union Excise Duty		3,61,000
Service Tax (arrears)		1,400

Goods and Services Tax including CGST,IGST & Compensation Cess	5,15,100
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(c): The details of amount of central taxes which have been collected till 31st December, 2020 (for financial year 2020-21) is as under:

Particulars	Net Collection (Rs. in Crore)
Direct Taxes	6,20,529.14
Indirect Taxes	7,12,231.78

(d): The releases of States' Share/Tax Devolution is as per the accepted recommendations of Finance Commission for its award period. The State-wise details of States' share and releases is as per Annexure.

States Share for the period 2020-21 (Till February 2021)

Anexure

(Rs. Crore)

Sl.No.	State	RE 2020-21	Amount Released till December 2020	Amount Released Till February 2021
1	Andhra Pradesh	22610.63	15278.04	18259.16
2	Arunachal Pradesh	9680.58	6540.89	7817.30
3	Assam	17220.36	11636.07	13906.49
4	Bihar	55333.96	37390.79	44686.08
5	Chhattisgarh	18799.43	12702.69	15181.35
6	Goa	2122.84	1434.63	1714.49
7	Gujarat	18689.43	12628.34	15092.49
8	Haryana	5950.69	4021.13	4805.66
9	Himachal Pradesh	4394.39	2969.32	3548.69
10	Jharkhand	18221.38	12312.49	14714.86
11	Karnataka	20053.41	13549.95	16193.95
12	Kerala	10686.05	7220.98	8629.82
13	Madhya Pradesh	43373.46	29307.56	35026.19
14	Maharashtra	33743.27	22800.13	27249.10
15	Manipur	3948.86	2668.42	3189.04
16	Meghalaya	4207.39	2843.05	3397.79
17	Mizoram	2782.86	1880.51	2247.40
18	Nagaland	3151.38	2129.50	2544.97
19	Odisha	25459.63	17203.26	20560.01
20	Punjab	9833.61	6644.95	7941.41
21	Rajasthan	32885.23	22220.31	26556.17
22	Sikkim	2133.88	1441.98	1723.31
23	Tamil Nadu	23039.46	15568.00	18605.64
24	Telangana	11731.76	7927.10	9473.89
25	Tripura	3899.38	2634.91	3149.00
26	Uttar Pradesh	98618.07	66638.81	79640.82
27	Uttarakhand	6071.92	4102.89	4903.44
28	West Bengal	41353.45	27943.70	33395.82
	TOTAL	549996.76	371640.40	444154.34